

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI-110 001  
COURT NO. 2  
CAUSE LIST**

**DATE: 01<sup>st</sup> December, 2014  
Time: 10:30 AM**

**HON'BLE JUSTICE Mr. U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE Dr. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	Original Application No. 496/ 2014	Friends Vrs. Ministry of Forest, Govt. of U.P. & Ors.	Mr. Sharad Tiwari, Applicant in person	
<b>FOR COMPLETION OF PLEADINGS</b>				
2.	Appeal No. 78/2014 & M.A.No.704/2014.	Gram Panchayat Salana Jeevan Singh Wala & Ors. Vs. Union of India & Ors.	MS. Vanita Bhargava, Adv. For the Applicant in M.A.No704/2014. Mr. Vishwendra Varma, adv. For R-2. Mr. B.V.Niren & Mr. V.V.Vardhan Advs. For R-3. Mr. Raj Panjwani, Sr. Adv. & Ajay Bhargava Adv. For R-5.	
3.	Original Application No.162/2014.	Ms. Madhur Panjwani Vs. Delhi Development Authority & Anr.	Mr. Vijay Panjwani, Adv. Applicant. Mr. Rajiv Bansal, Adv. For R-1. Mr. Balendu Shekhar, Adv. For R-2. Mr. N.P.Singh, Adv. For R-4. Mr. Bikas Kar Gupta & Nandini Sen, Advs. for R-5.	
4.	Original Application No. 64/ 2014 M. A.No.137/2014.	Rahul Shukla Vrs. Triveni Engineering & Industries Ltd., Ramkola Unit	Mr. Ajay Sipahiya, Adv. for Applicant. Ms. Anunaya Mehta, Adv. For R-1 Mr. Abhishek Paruthi, Adv. For R-2. Mr. Pradeep Misra for R-3. Ms. Savitry Pandey, Adv. for Respondent No. 4 & 5	

**N.B: For order, cause list and other information please visit our website:  
[www.greentribunal.gov.in](http://www.greentribunal.gov.in)**

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CAUSE LIST**

**DATE: 01<sup>st</sup> December, 2014  
Time: 02:00 P.M.**

**HON'BLE JUSTICE Mr. U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE Dr. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE Mr. Ranjan Chatterjee  
EXPERT MEMBER**

<b>S.No</b>	<b>Case No.</b>	<b>Parties</b>	<b>Counsel For Parties</b>	<b>Remark</b>
<b>FOR HEARING</b>				
1.	Original Application No.182/2013 & M.A.No.370/2014. <b>(PH)</b>	Randhir Singh (Sarpanch) & Ors. Vs. State of Haryana & Ors.	Mr. Akhil Sibal & Mr. Amer Mushtaq Salim, Adv .For the Applicant. Mr. Vineet Malik, Adv. For R-1. Mr. Narender Hooda, Sr. Adv. for R-2 & 3. Mr. Dhruv Mehta, Sr. Adv. For R-5. Mr. B.V. Niren, CGSC & CGWA Adv. for R-6. Ms. P. B. Singh, Adv. for R-7.	

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